

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.211
IA-4463/2022
In
IB-25(ND)/2022

IN THE MATTER OF:

M/s. Trevani International Pvt Ltd

.....APPLICANT/PETITIONER

Vs.

Shree Ambika Impex Ltd

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Vivek Jha, Advocate.

For the Respondent

: Adv. Mukesh Sukhija, Adv. Milind Gautam,
PCS Pooja Bhatia

ORDER

Let this matter be listed before the Regular Bench on **12.04.2023** for final arguments.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**